Written Answers to	[13 AUG., 2013]		Unstarred Questions		97
1	2	3	4	5	
Membership					
(66.67% of normal	2000	1334	1000	334	
membership)					

Source:- Reserve Bank of India.

## NPAs in respect of education loan, agricultural loan and loans to MSME

- 812. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state:
- (a) whether the Non-Performing Assets (NPAs) of the nationalised banks are mounting in respect of education, agriculture and MSME loan sectors;
- (b) if so, the details of the NPAs in these sectors of each nationalised banks; and
  - (c) the steps Ministry is taking to wipe out NPAs?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) The details of Gross Non-Performing Assets (NPAs) as on March, 2013 in respect of all Public Sector Banks (PSBs), as received from the Reserve Bank of India (RBI), are given in Statement (*See* below).

(c) To improve the health of the financial sector, to reduce the NPAs, to improve asset quality of banks and to prevent slippages, RBI has issued detailed instructions to banks to address the issues of NPA management. Besides, the Government has advised PSBs to take a number of new initiatives to increase the pace of recovery and manage NPAs, which include appointment of Nodal officers for recovery, to conduct special drives for recovery of loss assets, to put in place early warning system, to replace system of post dated cheques with Electronic Clearance System (ECS) and to constitute a Board level Committee for monitoring of recovery.

The steps taken by the Government and RBI have resulted in year-on-year improvement in recovery of NPAs by PSBs.

## Statement

Gross NPAs - Education, Agriculture and MSME loans

(Amount in Rs. crores)

Bank Name	Education Mar, 13	Agriculture Mar, 13	MSME Mar, 13
1	2	3	4
Allahabad Bank	44	1147	621
Andhra Bank	102	410	118
Bank of Baroda	110	1285	1262
Bank of India	80	661	1062
Bank of Maharashtra	20	442	407
Canara Bank	177	885	1533
Central Bank of India	98	1058	1320
Corporation Bank	57	315	300
Dena Bank	38	298	499
IDBI Bank Limited	8	546	1000
Indian Bank	269	440	429
Indian Overseas Bank	211	709	1486
Oriental Bank of Commerce	77	782	889
Punjab & Sind Bank	5	109	437
Punjab National Bank	189	2606	2958
State Bank of Bikaner and Jaipu	r 22	841	294
State Bank of Hyderabad	42	303	490
State Bank of India	921	9769	8807

Written Answers to	[13 AUG., 2013]	Unstarred Questions	
1	2	3	4
State Bank of Mysore	42	584	240
State Bank of Patiala	2	731	653
State Bank of Travancore	174	171	91
Syndicate Bank	89	826	197
UCO Bank	34	881	966
Union Bank of India	63	1460	1267
United Bank of India	17	406	886
Vijaya Bank	27	-	211
TOTAL PSBs	2919	28025	28421

Source: Latest updated OSMOS/RBI database.

## Postponement of implementation of GAAR

- 813. SHRI NARESH AGRAWAL: Will the Minister of FINANCE be pleased to state:
- (a) whether Government has decided to postpone the implementation of General Anti Avoidance Rule (GAAR);
  - (b) if so, the details thereof and the reasons therefor,
  - (c) the estimated loss to Government from this postponement; and
  - (d) how Government plan to recover the losses due to this?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JESUDASU SEELAM): (a) and (b) Yes, Sir. The Government had constituted an Expert committee to look into the concerns of various stakeholders and to suggest guidelines on the framework of GAAR. Having considered the recommendations of the Expert Committee, it has been decided by the Government that GAAR provisions shall be applicable from the assessment year beginning on the 1st day of April, 2016.

(c) GAAR is an anti-avoidance measure and is not meant to be an additional revenue generating measure. Hence no estimate of the losses has been made.